

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/190/2016 NAME OF THE PETITIONER(S) : B. Nanda kumar NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Rajasekhar UK 95001 53344 | consult@rslaw.in

## **ORDER**

Shri Rajasekhar V K, counsel for petitioner present. No representation on behalf of respondents. The matter was posted for final arguments. Counsel for petitioner stated that the counsel for respondents had informed him that he could not attend before the Tribunal today due to personal inconvenience and prayed time for his submissions. Considering his request time is enlarged. Put up on

08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)